COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1210 of 2018
IN
APPEAL NO. 272 OF 2018

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bhopal Dhule Transmission Company Limited .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey
Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

List the IA for further hearing on ***15.10.2019***. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj